

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-302  
IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce  
Vs.  
Shekhar Resorts Ltd. & Ors.

....APPLICANT

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 10.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SMT SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :-  
For the Respondent :  
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 06.3.2020.

  
(Madhu Narula)  
Court Officer

Surjit